

THE HIGH COURT OF MEGHALAYA
SHILLONG

No.HCM-II/370/2013/813

Dated, Shillong 19th March, 2015

NOTIFICATION

Hon'ble Shri. Justice Uma Nath Singh, Chief Justice (Acting), High Court of Meghalaya having been appointed as Chief Justice of the High Court of Meghalaya, Shillong as per the Government of India Notification No. K-13034/01/2015-US.I Dated 18th March, 2015 issued by the Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice) New Delhi, has assumed charge of office of Chief Justice today the 19th March, 2015.

REGISTRAR GENERAL

Memo No.HCM-II/370/2013/813 A

Dated, Shillong 19TH March, 2015

Copy for information to:-

1. *The Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi.*
2. *The Joint Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi, with reference to his Notification No.K-13034/01/2015-US.I Dated 18th March, 2015*
3. *The Secretary General, Supreme Court of India, New Delhi.*
4. *The Chief Secretary to the Government of Meghalaya, Shillong.*
5. *The Secretary to the Governor of Meghalaya, Shillong.*
6. *The Secretary to the Government of Meghalaya, Law Department, Shillong.*
7. *The Secretary to the Chief Minister, Meghalaya, Shillong.*
8. *The Advocate General, Meghalaya, Shillong.*
9. *The Accountant General (A&E), Meghalaya, Shillong, with a copy of Notification No.K-13034/01/2015-US.I Dated 18th March, 2015. He is request to issue pay slip in favour of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice, High Court of Meghalaya, immediately.*
10. *The Registrar General,_____.*
11. *The District and Sessions Judge,_____.*
12. *The Member Secretary, Meghalaya State Legal Services Authority, Shillong.*
13. *The Registrar / Secretary to all the Central Administrative Tribunals _____.*
14. *The Registrar / Secretary to all the National Green Tribunals _____.*
15. *The Judge,_____.*

16. *The Deputy Commissioner, _____.*
17. *The Joint Registrar –cum- OSD in the Hon’ble the Chief Justice’s Secretariat, High Court of Meghalaya, Shillong.*
18. *The Joint Registrar –cum- Secretary to Hon’ble the Chief Justice, High Court of Meghalaya, Shillong.*
19. *The Private Secretary to Hon’ble Chief Justice, High Court of Meghalaya, Shillong.*
20. *The Private Secretary to Hon’ble Mr. Justice T. Nandakumar Singh, Judge, High Court of Meghalaya, Shillong.*
21. *The Private Secretary to Hon’ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong.*
22. *The President / Secretary _____.*
23. *The System Analyst to up load the same in the High Court Website.*
24. *The Accountant, High Court of Meghalaya, Shillong, with a copy of Notification No.K-13034/01/2015-US.I Dated 18th March, 2015 for necessary action.*
25. *Notice Board.*
26. *Guard File.*
27. *Office File.*

REGISTRAR GENERAL